

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.09.2005

Registration No. CCP No. 54/05

H.K. Shrivastava

Applicant (s)

VERSUS

Shri N.S. Sisodiya

Respondent (s)

A copy of the ORDER dated 16.09.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

16.9.2005

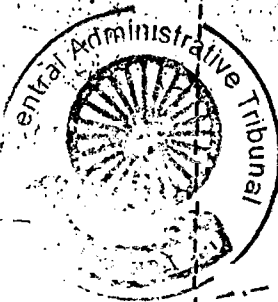
None for the applicant.

On earlier dates also ~~none~~ none was present for the applicant. This CCP is moved by the applicant for non-compliance of the order of the Tribunal dated 2.9.2004 passed in OA No. 464/2003. We have perused the order dated 15.2.2005 (Annexure C-2) passed by the respondents/contemners. We find that this order is passed in compliance of the aforesaid order of the Tribunal. Thus, this CCP has become infructuous. Accordingly, the same is dismissed as infructuous.

To,
Shri R.K. Verma
Adv.
Shri H.K. Shrivastava
Applicant

Sd/-
(Madan Mohan)
JM

Sd/-
(M.P. Singh)
VC



True Copy
20.9.05

अनुमोदित
प्रशासनिक अधिकारी
जबलपुर

Issued
20/9/05